

## Comparative statement of pendency and disposal of cases in Juvenile Justice Boards for the month of August, 2019.

Sl. No.	Name of Judgeship	Cases Instituted	Disposal				Pendency			
			Petty	Serious	Heinous	Total	Petty	Serious	Heinous	Total
1	Araria	8	0	0	2	2	96	82	148	326
2	<b>Aurangabad</b>	31	5	6	1	12	72	309	133	514
3	Banka	24	4	1	3	8	51	102	199	352
4	Begusarai	21	9	2	6	17	71	324	440	835
5	<b>Bhagalpur</b>	57	20	19	6	45	66	154	547	767
6	Bhojpur at Ara	13	4	0	0	4	26	483	250	759
7	Buxar	18	3	13	2	18	29	291	170	490
8	Darbhanga	14	3	8	4	15	6	146	233	385
9	<b>East Champaran at Motihari</b>	35	6	5	13	24	147	440	387	974
10	<b>Gaya</b>	30	9	5	4	18	67	714	275	1056
11	Gopalganj	15	9	5	8	22	174	413	361	948
12	Jamui	6	6	12	22	40	20	93	94	207
13	Jehanabad & Arwal	11	2	5	7	14	5	141	188	334
14	Kaimur at Bhabhua	21	2	14	4	20	21	197	160	378
15	Katihar	12	9	9	4	22	60	102	306	468
16	Khagaria	18	2	6	0	8	53	199	112	364
17	Kishanganj	3	4	2	2	8	11	19	29	59
18	Lakhisarai	6	0	0	0	0	41	210	69	320
19	Mdhepura	19	1	1	1	3	49	102	144	295
20	Madhubani	17	13	16	2	31	147	305	390	842
21	Munger	9	2	1	2	5	58	182	427	667
22	Muzaffarpur	24	9	8	1	18	40	381	288	709
23	Nalanda at Biharsharif	83	40	39	29	108	320	256	575	1151
24	Nawada	20	6	7	2	15	67	380	107	554
25	<b>Patna</b>	81	85	52	16	153	339	961	859	2159
26	Purnea	7	1	4	4	9	11	72	64	147
27	<b>Rohtas at Sasaram</b>	30	23	2	11	36	31	215	205	451
28	Saharsa	24	1	10	2	13	21	214	45	280
29	<b>Samastipur</b>	29	11	13	3	27	209	612	161	982
30	<b>Saran at Chapra</b>	40	10	9	3	22	10	145	545	700
31	Sheikhpura	17	4	6	2	12	53	52	87	192
32	Sheohar	11	0	2	4	6	16	31	54	101
33	<b>Sitamarhi</b>	25	5	15	3	23	63	567	78	708
34	Siwan	36	6	8	4	18	161	618	171	950
35	Supaul	16	4	0	4	8	26	73	72	171
36	<b>Vaishali at Hajipur</b>	13	6	16	3	25	60	56	340	456
37	West Champaran at Bettiah	16	6	5	3	14	42	178	281	501
<b>Total</b>		<b>860</b>	<b>330</b>	<b>326</b>	<b>187</b>	<b>843</b>	<b>2739</b>	<b>9819</b>	<b>8994</b>	<b>21552</b>